MR. CHAIRMAN: Dr. T. Subbarami Reddy. He is not there. Now, Shrimati Jharna Das Baidya.

SHRIMATI JHARNA DAS BAIDYA: Sir, I can't speak much because of my operation.

MR. CHAIRMAN: Okay, no problem.

Increasing cases of honour killing in India

SHRIMATI JHARNA DAS BAIDYA (Tripura): My Zero Hour submission is regarding the number of honour killings all over India. महोदय, two honour killings हुई हैं, एक मुम्बई में और दूसरी तमिलनाडु के कोयम्बतूर में। आज भी ऐसी honour killings हो रही हैं, इसी बारे में मेरा यह Zero Hour mention है। Thank you, Sir.

Revision of royalty rates for major minerals including iron ore in Odisha

श्रीमती सरोजिनी हेम्ब्रम (ओडिशा) : चेयरमैन सर, मैं revision of royalty rates for major minerals including iron ore in Odisha के बारे में ध्यान आकर्षित करना चाहती हूं।

सर, ओडिशा एक mining rich State है और iron ore की royalty ओडिशा के लिए काफी मायने रखती है। Iron ore के साथ-साथ coal, lignite, sand for stowing तथा अन्य प्रमुख मिनरल्स की रॉयल्टी का रिवीज़न सितम्बर, 2014 में Government of India ने किया था। यह रिवीज़न हर तीन साल में होता है। इस हिसाब से सितम्बर, 2017 में रॉयल्टी का रिवीज़न होना चाहिए था, लेकिन अभी तक रॉयल्टी का रिवीज़न नहीं हुआ है। Periodic revision न होने के कारण ओडिशा स्टेट को mining revenue में काफी घाटा हो रहा है। Royalty revision के बारे में हमारी सरकार ने केन्द्र सरकार को कई चिट्ठियां भी भेजी हैं।

सर, मैं आपके माध्यम से केन्द्र सरकार से यह निवेदन करती हूं कि रॉयल्टी का रिवीज़न जल्द से जल्द किया जाए, धन्यवाद।

श्री प्रसन्न आचार्य (ओडिशा) : महोदय, मैं माननीय सदस्या द्वारा उठाये गये विषय से स्वयं को सम्बद्ध करता हूं।

SHRI SASMIT PATRA (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

SHRI BHASKAR RAO NEKKANTI (Odisha): Sir, I too associate myself with the matter raised by the hon. Member.

with Permission

MR. CHAIRMAN: Okay, all those who associate, please send the names. Now, Shri Vaiko.

Proposed dumping of nuclear waste in the Kudankulam Atomic Plant

SHRI VAIKO (Tamil Nadu): Sir, I draw the attention of this House, through you, to the dangerous, disastrous and destructive consequences of the dumping of nuclear waste in the atomic plant at Kudankulam in my home district Tirunelveli.

I recall the day of 21st November, 1988, when the then Prime Minister, Shri Rajiv Gandhi, made a statement in the other House and this House welcoming the arrival of Mr. Gorbachev, the then head of USSR. But, he just mentioned that we are going to establish an atomic plant without mentioning the location of the plant because he was very clever not to mention the project location.

But, I came to know through sources, therefore, I vehemently opposed it and altercations took place between us. But, I talked about the three main accidents. The first one on 28th March, 1978 in the United States of America and, thereafter, no atomic plant has been set up in the United States of America. And the very same thing happened in USSR after the Chernobyl accident on 26th April, 1986.

These things have to be taken into consideration. Therefore, we should not go for atomic plant. I took Shri George Fernandes for the agitation in Tuticorin also. After these accidents, particularly, in Chernobyl, even today, only disabled children are born.

Belgium, France and Germany have already shut down the atomic plants and the United States has not set-up any atomic plant. But, very shockingly, on March 11, 2011, Fukushima atomic plant disaster took place in which thousands were killed and hundreds of thousands had to flee.

Sir, the fishermen, particularly, thousands of women in Idinthakari near Kudankulam observed an agitation for nearly two years. Adding more salt to the injury, the Government of India announced that a nuclear plant is going to be set-up there, and that they are going to dump the atomic nuclear waste there.

Already, Poovulagin Nanbargal, an NGO, has filed a petition in the Supreme Court. MR. CHAIRMAN: What is your suggestion? ...(Interruptions)...